#### Harijan Employees in Government offices

1355 SHRI SANAΓ KUMAR RAHA Will the PRIMF MINISTER be pleased to state the number of Harijan employees working in different offices of the Central Government grade-wise?

THE MINISTER OF STATE IN MINISTRY OF HOME ALLARS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIVIS MIRDHA) ment showing the available information to garding the number of Scheduled Castes em plo ees in the different ministries/Depart ments/offices under the Government, Class I Class II Class III and Class IV (excluding sweepers) as on 1st Junuary 1972 is innexed [See Appen le Annexure No. 69]

## Ballabgath Telephone Exchange

1356 SHRI K C PANDA Will the Minister of COMMUNICATIONS be pleas ed to state

- (a) whether it is a fact that the fele phone Exchange in Ballabgath is malf inc tioning thus causing considerable venience and loss to the industries served by it,
- (b) whether it is affected by frequent breakdowns and the instruments iem un dead for most of the time and
- (c) if so the remedial meisures, proposed to be taken in the mitter-

THE MINISTER OF COMMUNICA FIONS (SHRI H N BAHUGUNA) (a) No Sir

- (b) No Sir
- (c) The question does not arise

## Distribution of old Telephone Guides in Punjab Cucle

SHRI RANBIR SINGH Will Minister (1 COVMENICATIONS be pleased to state

(a) whether it is a fact that copies of the new Telephone directories of 1973 are being distributed in Chandie ih and some other places in Punjib and Huvani where as copies of the old Telephone Directory of

197) are being distributed in other parts of Punjab Cucle and

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(b) if so step proposed to be taken in this i gud

THE MINISTER OF COMMUNICA LIONS (SHRI H N BAHUGUNA) (a) No Sn Punjab (nele has not been able to prin a complete Circle Telephone Direc forv since 1970 due to dispute with printers However supplementary Directories Inslish have been printed or evelostyled, epitately for each exchange system the convenience of subscribers and distri buted this year to nearly all the telephone Exchanges in States of Haivann, Punjab and Humicaal Pradesh and in the Union to itory of Chandigath under the jurisdic tion of the Punjab Cucle Also about 000 copies of Punjab Circle English December 1970 issue supplied uptill now by the printers against 74 000 copies ordered on them in July have been distributed to a number of Telephone Exchanges Eurther copies of this i suc as and when receild will be apple I to the remaining exchanges

(b) Printing of English Directory 1973 a pessible only by the end of the immediate is firsh tenders have been invited to its printing offer cancel has the agreement with the present printers because of their unsatisfactors perform ince

Hindi issue of Punjab Cucle Directory corrected upto 1.7.197 is already print and is expected to be wailable culv

All possible efforts are being made to on me that future issues of Directory arc published once in a year

1 38 [Iransfined to the 27th August, 1973 |

### Lixation of price of newspapers and periodicals

1559 SHRI IBRAHIM KALANIYA SHRLY M MAKWANA

Will the Minister of INTORMATION d/l BROADCASTING be pleased to state

(1) whether it is a fact that due to newsprint shortage the pages of daily and

periodical papers have been reduced though the piece remain the same; and

(b) if so, whether Government propose to compel the newspaper managements to decrease the place in comparison with the pages?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) No, Si.

## Departmental Appointments in Delhi Administration as Kanungos

1360 SHRI SANDA NARAYANAPPA: Will the Minister of HOME **AFFAIRS** be pleased to state:

- (a) whether the Delhi Administration arranged a Departmental Kanungos mination in January, 1965;
- (b) if so, whether the Delhi Administration have appointed some departmental employees as regular Kanungos who qualified in the said examination but denied regular appointment to their other departmental employees who too had qualified in that examination; and
- (c) the reaction of Government in the matter?

THE DEPUTY MINISTER IN MINISTRY OF HOME ALLAIRS (SHRI F. H. MOHSIN) : (a) to (c) A statement is attached.

#### STATEMENT

- (a) Yes, Sir.
- (b) and (c) The appointment etc of Kanungos is governed by the Delhi Land Revenue Rules, 1962, which came into force from 1-3-1963. Previous to this, the Punjab Kanungos' Service Rules, 1935 were applicable. Thus, there are two categories of Kanungos, vi. those who passed the departmental examination pres cribed by the Punjab Rules and the others who receive regular training in survey and

land records at the training school and are called diplomatic Kanungos. It was a practice in the past that Patwaris, officiating Kanungos and other officials of the office of Deputy Commissioner, Delhi used to appear in the Departmental examination conducted by the Directorate of One such instance was Records, Punjab the departmental examination conducted The appointments of such of the m 1965 successful candidates in this examination as had either been working as Kanungos or were given assumed seniority from a than 1-3-1963 were reguladate earlier rised by the Delhi Administration on the basis of their seniority. Ten of the successful candidates have been sent for training under the provisions of the Delhi Land Rules, 1962. One successful candidate was not sent for training as he was over 45 years of age,

# Per Capita Income

U. K. I AKSHMANA 1361. SHRI GOWDA Will the Minister of PLANNING be pleased to state:

- (a) whether per capita income has increased during the Fourth Five Year Plan and if so the increase registered in oci capita income in the Fourth with State wise break up; and particularly in the State of Mysore; and
- (b) the anticipated increase in per capita income at the end of Fourth Five Year Plan?

THE MINISTER OF STATE IN THE MINIS FRY OF PLANNING MOHAN DHARIA): (a) The increase in per capit) income over the first two years of the Jourth Plan works out at 5.2 percent (at 1960 61 prices) according Press Note on Quick Estimates of National Income for 1970.71. The attached tatement shows Statewise increase in per capita income over the same period. State of Misore registered an increase of 4.1 percent at 1956-57 prices and 6.1 percent at current prices as shown in the statement.

(b) According to the Fourth Plan document the per capita income is expected to increase by 16.5 percent (at 1968-69 prices) over the Fourth Plan period.